

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4370
ANSWERED ON:20.08.2010
VACANCY IN IT DEPARTMENT
Mohan Shri P. C.;Pandurang Shri Munde Gopinathrao

Will the Minister of FINANCE be pleased to state:

- (a) whether there are lot of vacant posts in Income Tax Department;
- (b) if so, the details thereof cadre-wise;
- (c) whether Eight thousand post out of fifty Eight Thousand posts sanctioned for the said department are lying vacant since long;
- (d) whether the work of revenue collection is getting affected due to shortage of staff and the payers are not getting desired service;
- (e) the reasons for not filling the posts; and
- (f) the steps taken by the Government so that the work of revenue collection may not get affected?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (f): A statement is enclosed.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No.4370 for reply on 20-08-2010

The cadre-wise details of sanctioned strength and working strength at field level as on 31-03-2009 is as under:-

S.No.	Name of Post	Sanctioned strength	Working strength	Shortage at field level	Shortage as %of Sanctioned Strength
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1.	Chief Commissioner of Income Tax/Director General of Income Tax	116	83	33	28
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2.	Commissioner of Income Tax/Director of Income Tax	729	676	53	7
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3.	Additional Commissioner of Income Tax/Joint Commissioner of Income Tax	1253	773	480	38
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4.	Assistant Commissioner of Income Tax/Deputy Commissioner of Income Tax	2094	1555	539	26
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5.	Income Tax Officer	4329	4181	148	3
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6. Income Tax 9198 8027 1171 13
Inspector

Source: Data Base Cell. Central Board of Direct Taxes in respect of Group `A` posts and Cadre Controlling Regions in respect of income Tax Officers and Income Tax Inspectors.

Vacancies are manned by the existing incumbents by holding additional charge so that the work is not affected.

The shortage at field level arises mainly on account of superannuation. In the case of Additional/ Joint Commissioners, the shortage is because there are a large number of Additional Commissioners on deputation and there are not sufficient officers eligible to be promoted as Joint Commissioners. As regards Assistant Commissioners, two batches of probationers undergo training at the National Academy of Direct Taxes, Nagpur, at any point of time and they are posted to the field only after completion of their training. Actions to fill up the vacancies have been taken as per Government of India instructions.